

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 13848-JK (LD ) of 2024**

**DATED:- 02- 08 - 2024**

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated: 02.08.2024

No:-LAW-OIC/8/2024

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

*Reyaz Ali Bhat*  
02/08/24

**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer

*Jm*

**Annexure to the Government Order No.13848-JK(LD) of 2024 dated 02.08.2024**

<b>S No.</b>	<b>Title of the Case</b>	<b>OIC</b>
1	OA No. 232/2024 titled Masooda Bano VERSUS UT of J&K and others.	<b>Mr. Masood Ahmad Wani, Deputy Secretary, School Education Department,</b>
2	WP(c) No.181/2024 titled sh. Mahavir jain Higher Secondary School and Another vs Union Territory of Jammu and Kashmir and others	<b>Mr. Thannaji Bhat , Under Secretary, School Education Department,</b>
3	T.A No.756/2021 in SWP No.2012/2017 titled Dhian Chand V/s Union Territory of Jammu and Kashmir and others.	<b>Mr. Thannaji Bhat , Under Secretary, School Education Department,</b>
4	TA no. 840/2021 in SWP no. 940/2013 titled Shashi Sharma Vs Union Territory of Jammu and Kashmir and others.	<b>Mr. Thannaji Bhat , Under Secretary, School Education Department,</b>
5	WP(C) No. 2023/2019 & T.A No. 1300/2021 titled Mohammad Shafi Lone Vs Union Territory of Jammu and Kashmir and others	<b>Mr. Masood Ahmad Wani, Deputy Secretary, School Education Department</b>

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